

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-103
IB-717(ND)/2019

IN THE MATTER OF:

M/s. Oriental Bank of Commerce

Vs.

M/s. Sidhartha Buildhome Pvt. Ltd.

...FINANCIAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 09.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC : Mr. S.K.Sharma, Advocate

For the Respondent/CD : Mr. Prateek Gupta, Advocate

For the Intervener :

ORDER

Counsels for both the sides are present. The counsel for the Corporate Debtor prayed for time for settlement. Last and final opportunity is granted for settlement which may be concluded within two weeks, failing which both the sides are directed to make final submissions on next date of hearing.

List the matter on 7th January, 2021.

-Sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-Sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)